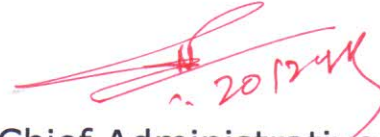


The below mentioned applications are invalid, since these applications received in this office through off line instead of online, vide this Office Notification No. 01/2019, dtd. 08/01/2019.

<i>Sl. No.</i>	<i>Name of the Candidates</i>	<i>Post applied for and date of receipt of application.</i>
1.	Sri. Rudreshkumar C. Kumbar	<i>Process-Server received on 19.1.19</i>
2.	Sri. Vinod Shiraguppi.	<i>Peon, received on 19.01.2019</i>
3.	Shewta Holemmanavar	<i>Peon, received on 21.01.2019.</i>
4.	Pramila M Holemmanavar	<i>Peon, received on 21.01.2019</i>
5.	Ravitej Adhikari.	<i>Process-Server, received on 23.01.2019.</i>
6.	Nagaraj Kabanur	<i>Process-Server, received on 24.01.19.</i>
7.	Kalikadevi R. Kalburgi	<i>Process-Server, received on 24.01.19</i>
8.	Sunita D/o. Eranna	<i>Peon, received on 28.1.2019.</i>
9.	Lakkavva Vithal Meti	<i>Process-Server, received on 28.01.2019.</i>
10.	Savita Timmanna Ramadurga	<i>Process-Server, received on 28.1.2019.</i>
11.	Hussain M. Chaddi	<i>Post not mentioned, only applied on the basis of S.S.L.C., received on 30.01.19</i>
12.	Fatima Iammhussain Kabadi	<i>Peon, received on 31.01.2019</i>
13.	Vidyashree H.	<i>Process-Server, received on 07.02.2019.</i>
14.	K. Manjunath	<i>Peon, received on 11.02.2019</i>

15.	Praveenkumar Hugar	Peon, received on 12.02.2019.
16.	Prasad Hugar	Peon, received on 12.02.2019.
17.	Kareppa Pundappa Duddagi	Peon, received on 12.02.2019.
18.	Shivashankar Biradar	Peon, received on 13.02.2019.
19.	Haidarsab Maibubsab Choudary	Peon, received on 13.02.2019.
20.	Umesh L.	Peon, received on 15.02.2019

By Order of Prl. District Judge,



Chief Administrative Officer,
District Court, Dharwad.